

**Poor Promotion Avenues of Military Officers Compared to in Regular Army**

8483. SHRI M. ARUNACHALAM : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that promotion avenues of the Military officers in the Directorate General of Inspection (DGI) are extremely poor compared to those in the Army;

(b) whether it is a fact that these officers are far behind, at times two ranks, as compared to their counterparts of the same seniority in the Regular Army;

(c) whether it is a fact that officers with over thirty years of Commissioned service, are still in the rank of Colonel whereas their counterparts of the same seniority in the Army have been promoted to the rank of Major General;

(d) whether it is a fact that whereas the three services have had one cadre review and are in the middle of another, the cadre review has not taken place in respect of the DGI officers; and

(e) what are the steps envisaged by Government to remove such disparities ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) to (c) It is presumed that the reference is to permanently seconded officers of the DGI. The promotion prospects of these officers are broadly comparable to that of the officers belonging to the Technical Corps in the Army.

(d) and (e) A cadre review for Service officers in the DGI is in hand.

**Export of Fish From Orissa**

8484. SHRI BRAJMOHAN MOHANTY : Will the Minister of COMMERCE be pleased to state the total export of fish from Orissa during the years 1980-81 and 1981-82, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : Exports of marine products from Paradeep Port in Orissa during 1980-81 and 1981-82 were 2409 tonnes and 2842 tonnes respectively.

**Violation of Import and Export Control Act and Rules**

8485. SHRI BRAJAMOHAN MOHANTY : Will the Minister of COMMERCE be pleased to state :

(a) how many cases of violation of Import and Export Control act and rules thereunder have been brought to the notice of the Chief Controller of Imports during the year 1982-83, with details thereof; and

(b) steps taken against such violations ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) :

(a) and (b) The necessary information is being collected and will be laid on the Table of the House.

**I.T.D.C. Hotels**

8486. SHRI BRAJAMOHAN MOHANTY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) total number of hotels under the India Tourism Development Corporation, with location and detailed description thereof, together with particulars of accommodation and proposal for expansion, if any;

(b) how many of them have incurred loss during the year 1981-82 and steps taken in respect of each of them to make it profitable, with details;

(c) whether any rules of recruitment have been formulated and put in operation and if so, the details thereof; and